

**GAUHATI HIGH COURT**

Format for Annual compilation of Data :-

**CASES INSTITUTED AND DISPOSED IN THE YEAR 2016**

Name of the High Court	Cases brought forward from the previous Quarter(Nos.) (Civil/Crl.)			Freshly instituted Cases (Nos.) (Civil/Crl.)			Disposed of Cases (Nos.) (Civil/Crl.)			Pending Cases at the end of the Quarter(Nos.)		
	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)
Principal Seat	19770	4660	24430	11369	1994	13363	8676	1345	10021	22463	5309	27772
Kohima	355	25	380	362	45	407	328	42	370	389	28	417
Aizawl	332	40	372	330	40	370	326	47	373	336	33	369
Itanagar	712	54	766	870	112	982	726	111	837	856	55	911
<b>TOTAL</b>	<b>21169</b>	<b>4779</b>	<b>25948</b>	<b>12931</b>	<b>2191</b>	<b>15122</b>	<b>10056</b>	<b>1545</b>	<b>11601</b>	<b>24044</b>	<b>5425</b>	<b>29469</b>

**STATUS OF CASES IN TERMS OF PENDENCY**

(As on 31<sup>st</sup> December)

Year	CIVIL CASES PENDING FOR				CRIMINAL CASES PENDING FOR			
	Upto 1 yr.	More than 1 year & less than 2 yrs.	More than 2 yrs	More than 5 yrs	Upto 1 yr.	More than 1 year & less than 2 yrs.	More than 2 yrs	More than 5 yrs
2016	7229	4842	7024	3368	1404	1004	1807	1094
2016	208	91	68	22	10	05	06	07
2016	178	52	96	10	29	03	01	-
2016	378	193	243	42	21	14	16	04
<b>Total</b>	<b>7993</b>	<b>5178</b>	<b>7431</b>	<b>3442</b>	<b>1464</b>	<b>1026</b>	<b>1830</b>	<b>1105</b>

**Strength of Judges**

(As on 31<sup>st</sup> December)

Sanctioned Strength	Working strength	Vacancy
24 (Not yet revised after separation of Manipur, Tripura & Meghalaya High Court)	17	7

**Bifurcation of Pending cases\* (As on 31<sup>st</sup> December)**

Benches	CIVIL		CRIMINAL		(Civ+Crl.)	(Civ+Crl.)
	Ready (Complete matters)	Not Ready (Incomplete) matters	Ready (Complete matters)	Not Ready (Incomplete) matters	Ready (Complete matters)	Not Ready (Incomplete) matters
Principal Seat	10352	12111	2103	3206	12455	15317
Kohima	152	237	11	17	163	254
Aizawl	149	187	13	20	162	207
Itanagar	421	435	26	29	447	464
<b>TOTAL</b>	<b>11074</b>	<b>12970</b>	<b>2153</b>	<b>3272</b>	<b>13227</b>	<b>16242</b>

Administrative Officer, Judl. (Statement)  
Gauhati High Court, Guwahati

*AAI: 04/2/17*

Joint Registrar (Judicial)  
Gauhati High Court, Guwahati

*AAI: 04/2/17*

**Cases Instituted, Disposed and Pending at the Subordinate Courts of N.E. States under the Jurisdiction of the Gauhati High Court for the Year 2016**

Name of the State/UT	2016	Cases brought forward from the previous year (Nos.) (Civil/Crl.)			Freshly instituted Cases (Nos) during the year (Civil/Crl.)			Disposed of Cases (Nos.) during the year (Civil/Crl.)			Pending Cases at the end of the year (Nos.) (Civil/Crl.)		
		Civil	Criminal	Civ+crl	Civil	Criminal	Civ+crl	Civil	Criminal	Civ+crl	Civil	Criminal	Civ+crl
ASSAM		67375	175128	242503	43550	223705	267255	42720	208399	251119	68205	190434	258639
NAGALAND		1643	2219	3862	1439	3544	4983	1414	3001	4415	1668	2762	4430
MIZORAM		2266	2405	4671	4830	6069	10899	5011	5894	10905	2085	2580	4665
ARUNACHAL PRADESH		1457	7319	8776	2935	7256	10191	1369	3015	4384	3023	11560	14583

**STRENGTH OF JUDICIAL OFFICERS**

Name of the State/UT	Total Sanctioned Strength	Total Working Strength	Vacancy
ASSAM	424	310	114
NAGALAND	33	24	9
MIZORAM	63	30	33
ARUNACHAL PRADESH	26	17	9

Status of cases in terms of pendency ( as on 31<sup>st</sup> December)

Name of the state	<i>Civil cases pending for</i>				<i>Criminal cases pending for</i>			
	Upto 1 yr.	More than 1 & less than 2 yrs.	More than 2 yrs.	More than 5 yrs.	Upto 1 yr.	More than 1 & less than 2 yrs.	More than 2 yrs.	More than 5 yrs.
Assam	23312	16109	22720	6064	72582	48262	52714	16876
Nagaland	506	326	472	364	809	559	763	631
Mizoram	817	467	701	100	1376	652	528	24
Arunachal Pradesh	717	889	1149	268	2163	1240	3734	4423

Bifurcation of pending cases\* (as on 31<sup>st</sup> December)

Name	<i>Civil</i>		<i>Criminal</i>		<i>(Civ+Crl.)</i>	<i>(Civ+Crl.)</i>
	Ready (Complete matters)	Not Ready (Incomplete matters)	Ready (Complete matters)	Not Ready (Incomplete matters)	Ready (Complete matters)	Not Ready (Incomplete matters)
Assam	19086	49119	52267	138167	71353	187286
Nagaland	409	1259	883	1879	1292	3138
Mizoram	1208	877	706	1874	1914	2751
Arunachal Pradesh	1866	1157	4611	6949	6477	8106

\*Matters ready for recording evidence in suits/final arguments in others, may be treated as "Ready matter" and rest are "Not ready".

*Ann*  
06/02/17

Admin. Officer, Judicial (Statement Section)  
Gauhati High Court, Guwahat

*N. Nath*  
6.2.17

*Ann*  
06.2.17

Joint Registrar (Judl.)  
Gauhati High Court, Guwahati

*N. Nath*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**PENDENCY/ ARREARS IN THE GAUHATI HIGH COURT AS ON 28<sup>TH</sup> FEBRUARY, 2017**

Sl.No.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of cases which are more than 5 yrs old			Pendency of Cases which are more than 5 yrs old at the end of the month		
	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Ttl	Cvl	CrI	Total	Cvl	CrI	Total
Principal Seat	22633	5295	27928	908	163	1071	1028	215	1243	22513	5243	27756				157	54	211	4333	1475	5808
Kohima Bench	391	104	495	84	10	94	14	72	86	461	42	503				-	-	-	22	12	34
<u>Aizawl</u> Bench	405	32	437	38	5	43	45	8	53	398	29	427				2		2	34		34
<u>Itanagar</u> Bench	862	81	943	75	21	96	50	27	77	887	75	962				2	0	2	12	1	13
TOTAL	24291	5512	29803	1105	199	1304	1137	322	1459	24259	5389	29648	0.13	2.2	0.52	161	54	215	4401	1488	5889

N.B-Excluding IA/Misc Cases.

**PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH, AS ON 28<sup>TH</sup> FEBRUARY, 2017**

Sl.No.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of cases which are more than 5 yrs old			Pendency of Cases which are more than 5 yrs old at the end of the month		
	Cvl	Crl	Total	Cvl	Crl	Total	Cvl	Crl	Total	Cvl	Crl	Total	Cvl	Crl	Ttl	Cvl	Crl	Total	Cvl	Crl	Total
ASSAM	68903	198205	267108	2856	24870	27726	3129	28509	31638	68630	194566	263196	0.39	1.8	1.4	377	1223	1600	7440	22782	30222
NAGALAND	1668	2762	4430	244	667	911	264	690	954	1648	2739	4387	0.1	0.8	0.9	2	0	2	182	730	912
MIZORAM	2148	2819	4967	534	584	1118	661	535	1196	2021	2868	4889	5.9	1.7	1.5	1	6	7	166	35	201
A.PRADESH	2981	11348	14329	98	506	604	217	639	856	2862	11215	14077	3.9	1.17	1.75	13	38	51	198	2490	2688

*N.B-Excluding IA/Misc Cases.*

**Administrative Officer (Judl.)**

**Gauhati High Court, Guwahati**